

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (d) The views of the Prime Minister on the subject are well known. She has always stressed the importance of ensuring a fair deal to the minorities and the weaker sections of society. Recently the importance of manifestly firm attitude and action on the part of authorities concerned has been stressed in the various Zonal conferences of State officials convened in various parts of the country. It was also impressed upon the officials that discretion available to them within the legal and Constitutional framework should be fully exercised to ensure that minorities and weaker sections have a fair deal and do not suffer under any handicap on account of their weaker position in society.

Appropriate legislative and administrative measures have been taken from time to time in this regard by the Centre and the States. Amongst the proposed legislative measures mention may be made of a Bill to amend the Untouchability Offences Act 1955 with a view to enhancing the scope and stringency of its provisions has been introduced and has been referred to a Joint Committee of both Houses of Parliament. A number of schemes such as Small Farmers Development Agency, Marginal Farmers and Agricultural Labourers Agency Scheme, and Tribal Development Agency projects have been taken up for improving the conditions of the weaker sections of society.

12.24 hrs.

RE INDIA-PAKISTAN TALKS

श्री जननाथराव जोशी (बाजापुर). अध्यक्ष महोदय, मैंने आप को एक पत्र लिखा था। मुझे अपनी जानकारी थी कि आप ने उस पत्र को अभी महोदय को भेजा है। भारत-

काकिताव के बीच कल्ला हो और उस पर कलकरी बकल्य धारी हो, जब कि वहाँ पर सब बकल्य रहे—वह कल्ला तक उचित है? यदि आप की कार्यसूची में कोई बकल्य की बात होती तो मैं इस प्रश्न को नहीं उठाता। जब मिनिस्टर साहब यहाँ हैं तो क्या हम उस के बारे में प्रश्नधारी से ही पता चलावेगे?

SHRI SAMAR GUHA (Contai). I have given notice of an adjournment motion. I do not know what has happened to it. श्री जननाथराव जोशी उन को यहाँ पर स्टेटमेंट देना चाहिये वा।

MR SPEAKER The Minister is already making a statement.

SHRI SAMAR GUHA My adjournment motion was on the failure of Government to secure recognition of Bangla Desh.

MR SPEAKER I am not allowing it.

SHRI SAMAR GUHA We are yet to know when the Minister will make the statement.

MR SPEAKER I will call him later on, because it is already with me.

SHRI SAMAR GUHA It is not in the list. I am entitled to know, if a certain item is to be introduced at what time he is going to make the statement.

MR SPEAKER He will make the statement. Just after a short while. Please sit down.
12.26 hrs.

QUESTION OF PRIVILEGE

SHRI MANI RAM BAGRI'S LETTER TO MR DEPUTY-SPEAKER CASTING REFLECTIONS ON HIM

श्री राजनारायण बर्मा (बनारस) अध्यक्ष महोदय, लोकसिस्ट पार्टी के महापक्षी श्री मजीराय बागरी ने उपस्थित महोदय को नई दिल्ली से एक तार दिया है, जिस के कन्टेन्ट में सबन के नामने रचना बकल्यता है—

“राज्य सभा में श्री सीताराम सिंह और लोक सभा में श्री बिब ककर प्रसाद यादव ने प्रकल